

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

Item 57

IA No. 1770/23
In

CP(IB) No. 128/Chd/Hry/2017
(Admitted)

Under Section 7 IBC 2016
R 11 NCLT

In the matter of:-

Bank of India

...Petitioner/Financial Creditor

Vs.

OSIL Exports Ltd.

...Respondent/Corporate Debtor

Present: Balwinder Singh Kalsi, Advocate for the applicant.

IA No. 1770/23

This application has been filed for placing on record the 15th progress report for the quarter from 01.04.2023 to 30.06.2023. The same is taken on record subject to just exceptions. Thus IA No.1770/2023 is disposed of accordingly.

Sd/-

(Subrata Kumar Dash)
Member (Technical)

August 09, 2023
PRF

Sd/-

(Harnam Singh Thakur)
Member (Judicial)